

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/89(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA LIMITED VS VIVEK BROTHERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Anshumala Bansal, Adv. : For Financial Creditor
Ms. Prarthana Singha Roy, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
3. Post this matter on **14/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)